

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. 99/252/ND/2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE COMPANY: Servewell Facility Management Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Karanveer Jindal, Advocate

For the Respondent (s): Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Notice of the petition is accepted by Mr. Manish Raj, CP for ROC. Reply/objections, if any, be filed before the next date of hearing.

To come up on 26th February, 2018.

-S-d-11

(Deepa Krishan)
Member (T)

-S-d-11

(Ina Malhotra)
Member (J)